CP/TCP/CSP/CSA/TCSP/TCSA/NO. 205/(MAH)/2018

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. L & T valves cirvited

SECTION OF THE COMPANIES ACT: \_\_\_\_\_\_ OF THE Companies Act 1956/2013/I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Advacate	showed
	Ahmed Chinawala	in and	A

<u>Common Order</u> <u>CSP 204/230-232/NCLT/MB//MAH/2017</u> <u>CSP 205/230-232/NCLT/MB//MAH/2017</u>

At request of the RD office, Mumbai, list this matter tomorrow on 20.4.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** 

Member (Judicial)

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